

was admitted. The patient was fully investigated. Unfortunately, she turned out to have multiple secondaries involving not only brain but also her spine, hip, pelvis, sacrum and the shoulder. Under these circumstances, a definitive surgery was not possible. This was explained to the patient's husband by the doctors.

There is no authorised agent of the Blood Bank of the AIIMS. However, a motivator is paid Re. 1/- for every donor brought to the Hospital. The Hospital authorities did not advise the husband of the patient to approach any agent for procurement of blood.

A fact Finding Enquiry has been ordered by the Director of All India Institute of Medical Sciences.

Statement correcting answer given to Unstarred Question No. 2734 dated 7-12-78 re. Recommendations of Technical Evaluation Committee of Central Research Institute for Yoga and Vishwayatan Yogashram

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDAR VERMA): In parts (d) & (e) of Lok Sabha Unstarred Question No. 2734 put down in Lok Sabha on 7-12-1978, it was asked as to whether Government propose to accept and implement the recommendation of the Technical Evaluation Committee of Central Research Institute for Yoga and Vishwayatan Yogashram. In reply it was stated *inter-alia* that the report of the Committee along with the suggestion thereon of this Ministry are being forwarded to the Administrator of the Central Research Institute for Yoga and Vishwayatan Yogashram for taking necessary action to implement them.

It has now come to notice that the facts given in the above reply were not correct. The report of the Committee had actually been forwarded to the Administrator of Central Research Institute for Yoga and Vishwayatan Yogashram for his comments on 1-11-1978 and his comments were awaited when this question was

replied. These comments have been received on 17th April, 1979 and are under examination. There has thus been no occasion so far to send any Government directives/suggestions to the Administrator for implementation action. This mistake came to notice while framing a reply to Lok Sabha Unstarred Question No. 8644 answered on 26-4-1979.

The reply to parts (d) and (e) of the question may now be corrected to read as follows:

(d) and (e) "Most of the suggestions made by the Committee in its report are acceptable. The report of the Committee has been forwarded to the Administrator of the Central Research Institute for Yoga and Vishwayatan Yogashram for his comments".

11.30 hrs.

श्री राम बिलस पासवान (हाजीपुर) :  
अध्यक्ष महोदय, एक हरिजन महिला के बलत्कार का मामला मैं उठाना चाहता हूँ... (इशबचान)...

श्री मोहन लाल विप्लव (बुर्जा) : एक हरिजन महिला के साथ रेप किया गया है। दो बार रेप किया है और पार्लियामेंट से मुश्किल से एक फरलांग के फासले पर बह हुआ है। जब रिपोर्ट लिखाने के लिए बह जाती है तो उस को भगा दिया जाता है।

.. (इशबचान) ..

MR. SPEAKER: Order, order. This is a very important matter. I have also read in the papers. I shall certainly ask the Home Minister to go into the matter. (Interruptions) I shall certainly direct the Home Minister to go into the matter.

Now, papers laid.

Don't record (Interruptions) \* \*

SHRI JOYTIRMOY BOSU (Diamond Harbour): I shall take a min-

\*\*Not recorded.

ute. This is about the election of Speaker in Himachal Pradesh.

MR. SPEAKER: You must first realise that this is questioning the executive action. This can be decided by the Court.

SHRI JYOTIRMOY BOSU: Sir, you are the Chairman of Presiding Officers. This is a very important matter.

MR. SPEAKER: I cannot answer this. This is not the method. Now, Papers to be laid.

11.22 hrs. ..

#### PAPERS LAID ON THE TABLE

##### NOTIFICATION UNDER DELHI URBAN ART COMMISSION

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I beg to lay on the Table a copy of the Delhi Urban Art Commission (Terms and Conditions of Service) Amendment Rules, 1979 (Hindi and English versions) published in Notification No. G.S.R. 614 in Gazette of India dated the 21st April, 1979, under sub-section (3) of section 26 of the Delhi Urban Art Commission Act, 1973. [Placed in Library. See No. LT-4486/79.]

##### ANNUAL REPORT OF INDIAN COUNCIL OF AGRICULTURAL RESEARCH, NEW DELHI FOR 1976-77 (PART II.)

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 1976-77—Part II (Administration and Finance).

(2) A statement (Hindi and English versions) showing reasons for delay in laying above Report. [Placed in Library. See No. LT-4487/79].

##### ANNUAL REPORT ETC. OF REGIONAL ENGINEER COLLEGE, KURUKSHETRA FOR 1977-78 ANNUAL ACCOUNTS ETC. OF NORTH-EASTERN HILL UNIVERSITY SHILLONG

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN): On behalf of DR. PRATAP CHANDRA CHUNDER, I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Kurukshetra, for the year 1977-78 along with the Accounts and the Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) on the working of the Regional Engineering College, Kurukshetra for the year 1977-78.

[Placed in Library. See No. LT-4488/79].

(2) (i) A copy of the Annual Accounts of the North-Eastern Hill University, Shillong for the year 1975-76 together with the Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Accounts of the North-Eastern Hill University, Shillong for the year 1975-76.

(iii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Annual Accounts of the North-Eastern Hill University, Shillong for the year 1975-76.

[Placed in Library. See No. LT-4489/79.]

(3) (1) A copy of the Annual Report of the North-Eastern Hill University, Shillong, for the year 1977-78.

(ii) A copy of the Review (Hindi and English versions) on the working of the North Eastern Hill University, Shillong, for the year 1977-78.